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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-08-2018

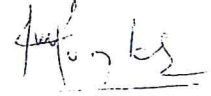
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/160-162/CAA/2018
NAME OF THE PETITIONER(S) : PLUTO TRADE LINKS LTD
NAME OF THE RESPONDENT(S) : GKS HOLDINGS LTD & GKS LOGISTICS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. N.P. VIJAY KUMAR
R. Pradeep Represented by
R. Sankaranarayanan

Counsel for Petitioner
Senior Counsel



ORDER

Counsel for Petitioner present and filed affidavit in relation to the objections filed by the RD. Representative of OL present and filed report stating that there is no objection for amalgamation and demerger. Transferor company is directed to pay a sum of Rs.50,000/- towards fees for the Chartered Accountant appointed by Official Liquidator. Heard submissions made by both parties. **Order is reserved.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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